

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. 524/90
T.A.NO.

DATE OF DECISION 17.01.1997

Shri Anwarkhan & Ors. Petitioner

Mr.G.A.Pandit Advocate for the Petitioner [s]
Versus

Union of India & Ors. Respondent

Mr.N.S.Shevde Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. V.Radhakrishnan : Member (A)

The Hon'ble Mr.

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lerdships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

(2)

: 2 :

1. Shri Anwarkhan
2. Shri Mansing K.
3. Shri G.N.Trivedi
4. Shri M.M.Vyas

All working as Materials Checkers,
Western Railway, Rajkot Div,
RAJKOT.

..... Applicants.

(Advocate : Mr.G.A.Pandit)

VERSUS

1) Union of India, notice to be
served through General Manager,
Western Railway, Churchgate,
BOMBAY 400 020.

2) Divisional Railway Manager,
Western Railway, Rajkot Div,
Kothi compound,
RAJKOT

..... Respondents.

(Advocate : Mr.N.S.Shevde)

O R A L O R D E R

Date: 17.01.1997

In

O.A.No:524/90

Per : Hon'ble Shri V.Radhakrishnan : Member (A)

The learned counsel for the respondent is
present. The learned counsel for the applicant is not
present. Dismissed for default.

No order as to costs.

(T.N. Bhat)

Member (J)

(V.Radhakrishnan)

Member (A)

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